

**Office of the District & Sessions Judge, Lakhisarai.**

Order No. 56 (Misc.)/21

Dated 02 -05-2021

In view of representation dated 02-05-2021 received on behalf of all members of Bar Association, Lakhisarai sent by Returning Officer, District Bar Association, Lakhisarai regarding abstention from Judicial Work **till 13-05-2021** on account of increasing cases of COVID -19 pandemic.

In view of the aforesaid representation received from Returning Officer, District Bar Association, Lakhisarai and also in consultation with Hon'ble Inspecting Judge of this Judgeship over the facts and circumstances of outbreak of COVID-19, it is ordered that **all Courts of Lakhisarai Judgeship including Court of RJM, Kiul and JJB, Lakhisarai, shall remain closed till 07-05-2021 subject to further directions of the Hon'ble High Court.**

During the said period, entry will be restricted in the Court premises except remand/release work or extremely urgent work.

All the Judicial Officers as well as Employees of this Judgeship are directed / requested to follow the guidelines related to COVID-19 and they shall not leave the Headquarters without prior permission. All Judicial Officers and staff shall keep their mobile phones in switched on mode as they may be called to meet any urgent matter.

The I/c Nazir and I/c Naib Nazir, Civil Court, Lakhisarai are directed to ensure the complete sanitization of the Court premises, buildings including building of District Bar Association, Lakhisarai.

Inform all concerned.

Sd/-

District & Sessions Judge,  
Lakhisarai.

02 -05-2021

Memo No. 613 - 25 /21 Dated 02 -05-2021.

Copy forwarded to:-

1. All Judicial Officers, Civil Court, Lakhisarai.
2. The District Magistrate, Lakhisarai
3. The Superintendent of Police, Lakhisarai.
4. The Nodal Officer, Civil Court, Lakhisarai.
5. The Public Prosecutor, Lakhisarai.
6. The D.P.O., Lakhisarai.
7. The President, District Bar Association, Lakhisarai.
8. The Secretary, District Bar Association, Lakhisarai.
9. The Superintendent of Jail, Lakhisarai
10. The Excise Superintendent, Lakhisarai.
11. The System Officer, Civil Court, Lakhisarai
12. The Nazir and the Naib Nazir, Civil Court, Lakhisarai and
13. All Staff, Civil Court, Lakhisarai

for information and needful.

District & Sessions Judge,  
Lakhisarai.

02 -05-2021